

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Review Application No. 03 of 2020
IN
Company Appeal (AT) (Insolvency) No. 1393 of 2019**

IN THE MATTER OF:

Phool Chand Goel

...Appellant

Vs.

Avneet Goyal & Ors.

...Respondents

**Present: For Appellant: - Mr. Hitesh Sachar and Ms. Srishti
Badhwar, Advocates.**

O R D E R

13.03.2020— Learned counsel for the 'Interim Resolution Professional' submits that the 'Committee of Creditors' has approved and paid a fee of Rs.2 lakhs per month. If that be so, no further order is required to be passed. We have not ordered for any recovery out of the same.

Review Application No. 03 of 2020 stands disposed of.

[Justice S.J. Mukhopadhaya]
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

Ar/G